NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 175/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Sribihariji Farms and Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. C.B. Mishra

For the Respondent:

None

ORDER

Notice to the ROC as well as to the Income Tax Department through its Standing Counsel, returnable on 18^{th} December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)